

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.3223/2001

New Delhi this the 18th day of December, 2001

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri Govindan S.Tampi, Member (A)

Shri S.B.Gupta
S/O Late Shri Mangal Sen Gupta,
R/O 11 P Colony Qtr.No.G-70,
Mohkam Pur, Dehradun,Uttaranchal

...Applicant

(By Advocate Shri A.K.Mishra)

VERSUS

1.Union of India
through Secretary,
Ministry of Petroleum,
Govt.of India, Shastri Bhawan,
New Delhi

2.The Director General,
CSIR,Rafi Marg, New Delhi.

3.The Director,
Indian Institute of Petroleum,
Mohkampur, Dehradun,
Uttaranchal

...Respondents

O R D E R (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)

After hearing the learned counsel for the applicant for
some time, he seeks permission to withdraw the OA. OA is
accordingly dismissed as withdrawn.

(Govindan S.Tampi)
Member (A)

sk

(Smt.Lakshmi Swaminathan)
Vice Chairman (J)